NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/2/2016 PETITION NUMBER : Shri Manohar K.L. and another NAME OF THE PETITIONER(S) : Swadharma Swaraajya Sangha & 13 others NAME OF THE RESPONDENT(S) : 397/398 **UNDER SECTION** Signature Represented by S.No. Name (in Capital) V.CHANDORAKANTHAN & RIS,11 RB3-RS MOHEET FOR P. SUBBA REDDY A. G. SMHYAN DRAY ON M. Z For 8847 Hones A.1c. MYLSAMY

<u>ORDER</u>

Counsel for petitioner present. Counsel for R3 to R5 and counsel for R10, R11, R13 & R14 are present. Counsel representing the Administrator called absent. At request of both the counsel, time extended for making submissions. Put up on 21.09.2017 at 10.30 A.M.

Member (Judicial)

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